

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

OA NO. 20 OF 2026 (WZ)

IN THE MATTER OF

SURTAJI HAMRIJI JADEJA

...APPLICANT

VS

STATE OF GUJARAT & Ors.

...RESPONDENTS

AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT NO. 1
- STATE OF GUJARAT THROUGH FOREST AND
ENVIRONMENT DEPARTMENT

MOST RESPECTFULLY SHOWETH:

I, Dipali Tank, an Adult, I/C Director (Environment), Forest and Environment Department, Block No. 14, 8th Floor, New Sachivalaya, Gandhinagar, Gujarat being authorized signatory and representative of Forest and Environment Department, State of Gujarat do hereby solemnly state on oath and submit that:-

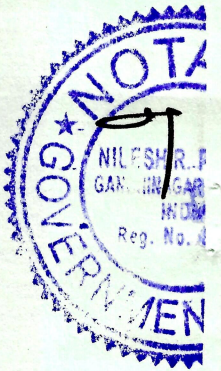
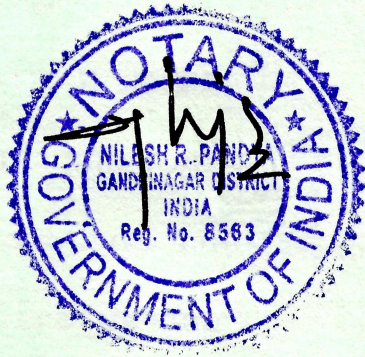
1. The present Original Application has been instituted and primarily contentions are against the Respondent No.10 Shree Bhagwati Buildinfra Private Limited for violation of Environmental Laws and undertaking illegal extraction of underground water and illegally manufacturing of salt and bromine without valid Environment Clearance (EC) and permissions.

**Director (Environment) &
Member Secretary, GCZMA
Forests & Environment Department
Government of Gujarat
Gandhinagar**

Dipali Tank

BOOK NO. 01
PAGE NO. 190
SR. NO. 715
DATE 24/03/2026

NILESH R. PANDYA
NOTARY
GOVT. OF INDIA
24/03



Notary Seal

Director (Environment)
Ministry of Environment, Forests & Climate Change
Government of India
New Delhi

- 10 -
- 01 -
- 21 -
Date: 01/05/2023
Signature: [Signature]

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE
NEW DELHI

2. It is humbly submitted that the Answering Department has been impleaded as a Respondent in the present Original Application; however, neither any specific prayer is made against the answering department, nor has any averments, allegations, implicating the answering Respondent. Therefore at present, the answering Respondent has no substantive role.

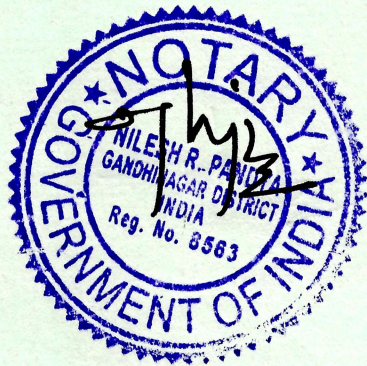
3. The competent State and Central authorities, who are vested with the statutory powers to examine the issues raised in the present Original Application and to take appropriate action in accordance with law, have already been impleaded as parties to the captioned Original Application.

4. It is humbly submitted that, if any violations fall within the ambit of the statutory functions of the Answering Department; the Answering Department shall initiate and take appropriate action in accordance with law.

5. The answering Respondent states that in the event the Hon'ble Tribunal gives any direction to the Answering Respondent to render any reasonable assistance to any regulatory agency or other agency the administration shall extend all reasonable co-operation and assistance to concerned regulatory and enforcement agencies. I further submit that the Answering Respondent shall at all times

**Director (Environment) &
Member Secretary, GCZMA
Forests & Environment Department
Government of Gujarat
Gandhinagar**

Dilipkumar



Notary Seal

Director (Development &
M. & B. Secy), GDSMA
State & Environment Department
Government of Gujarat
Gandhinagar

abide by the legal orders passed by the Hon'ble Tribunal, and execute all and any directions as may be issued by the Hon'ble Tribunal in the present application.

6. The Answering Department craves leave to file additional affidavits, documents and submissions, as may be necessary, for the proper adjudication of the present Application, and reserves its right to do so as and when required.

Date - 24/07/26
Place - G'NAGAR

Dipali Tank

Deponent

VERIFICATION

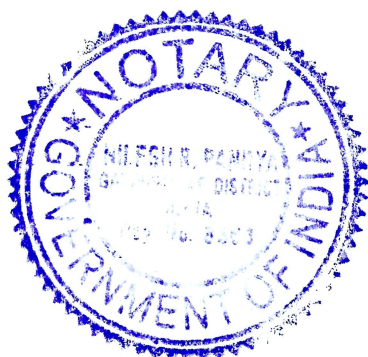
I, Dipali Tank, an Adult, I/C Director (Environment), Forest and Environment Department, Block No. 14, 8th Floor, New Sachivalaya, Gandhinagar, Gujarat being authorized signatory and representative of Forest and Environment Department, State of Gujarat; solemnly states that the contents of the Affidavit are true and correct and best of my knowledge, nothing stated therein is false and nothing material has been concealed therefrom.

Date - 24/07/2026
Place - G'NAGAR

Dipali Tank

Deponent

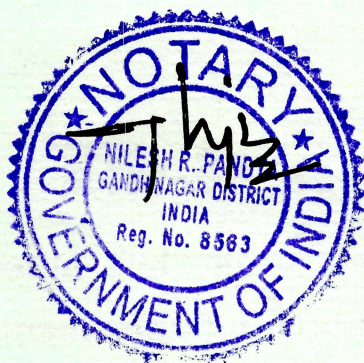
Director (Environment) &
Member Secretary, GCZMA
Forests & Environment Department
Government of Gujarat
Gandhinagar





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Director (Administration)
Member Secretary, GCMC
Government of Gujarat
Gandhinagar

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...APPLICANT

VS

STATE OF GUJARAT & Ors.

...RESPONDENTS

AFFIDAVIT

I, Dipali Tank, an Adult, I/C Director (Environment), Forest and Environment Department, Block No. 14, 8th Floor, New Sachivalaya, Gandhinagar, Gujarat being authorized signatory and representative of Forest and Environment Department, State of Gujarat solemnly states that I have gone through the Reply and I state that the reply is drafted under my instructions. Contents and statements made herein the above in para 1 to 6 of reply are true and correct to the best of my knowledge and belief; and as per the datas available on the record.

Solemnly affirmed on 24 day of July 2026 at G'NAGAR



Dipali Tank

Deponent

**Director (Environment) &
Member Secretary, GCZMA
Forests & Environment Department
Government of Gujarat
Gandhinagar**



IDENTIFIED BY ME

SIGNED BEFORE ME

ADVOCATE/PERSON
NAME Pratik Chaudhary
ADD: G'NAGAR
DATE: 24/07/26

**NILESH R. PANDYA
NOTARY
GOVT. OF INDIA**
24/07

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**NILESH R. PANDYA
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